

**HIGH COURT OF JAMMU AND KASHMIR**  
**AT JAMMU**  
(Through Virtual Mode)

IA No. 01/2018 in  
CRA No. 11/2015

Vikram Massih

...Applicant(s)

Through :- Mr. O.P Thakur, Advocate

v/s

State of Jammu and Kashmir

...Non-applicant(s)

Through :-

**Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE**

**ORDER**

Issue notice to Mr. Amit Gupta, learned AAG for filing objections to the applications by the next date.

List on 19.05.2020.

**(PUNEET GUPTA)**  
**JUDGE**

Jammu  
06.05.2020  
Tarun